

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2020/ /A**

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To,  
Shri Murtaza Ahmed Choudhury  
Member, M.A.C.T.  
Barpeta.

Dated Guwahati, the                      October, 2020.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.MACT(B)/998 dated 19.10.2020

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail HTC for the block period of 2018-2019 by way of carry forward, to visit your home town North Lakhimpur with your dependant family members, by the shortest possible route, as per existing Rules.

Yours faithfully

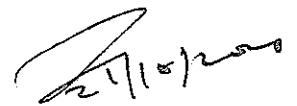


**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2020/ **4024-4026** /A. dated **21/10/20**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.



**REGISTRAR (VIGILANCE)**

